

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.189/2018

Un-numbered Company Appeal (AT) (Insolvency) No. ___/2018
(F.No.30/07/2018/NCLAT/UR/675

In the matter of:

Uberlux Concepts Llp.

.... Appellant

Appearance: Shri Mohit Singh, Advocate for the Appellant.

24.10.2018

On the request of the learned Counsel, put-up on 29.10.2018
before the Registrar Court.

(Abni Ranjan Kumar Sinha)
Registrar